

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:960

ANSWERED ON:06.03.2007

MINING DISPUTES

Bhargav Shri Girdhari Lal;Maheshwari Smt. Kiran

Will the Minister of MINES be pleased to state:

- (a) whether the Government proposes to constitute a separate autonomous body for the arbitration of mining disputes;
- (b) if so, the details thereof; and
- (c) the time by which the said body is likely to be constituted?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMMI REDDY)

(a)to(c) The issue of arbitration of mining disputes, as a part of the National Mineral Policy, is under consideration of the Government.